

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 885/2020

STATE OF U.P.

Appellant(s)

VERSUS

JAIPAL

Respondent(s)

(FOR ADMISSION and I.R. and IA No.104058/2020-CONDONATION OF DELAY
IN FILING and IA No.104061/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.104059/2020-EXEMPTION FROM FILING O.T.
and IA No.104064/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 04-04-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

Dr. J. P. Dhanda, AOR
Mr. N. A. Usmanz, Adv.
Mr. Raj Rani, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Records have not been received. Await records from the
concerned Courts.

List again on 18.05.2022.

SAURABH PARTAP SINGH LALER
Registrar

pm